

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(Pt.)/12313/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District and Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the ^N 21 December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(D) 8288 dtd. 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the **Winter vacation, alongwith station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, in her absence, the in-charge of the CJM will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013 (Pt.)/12314-12315/A dated , 21-12-23
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)